to introduce a Bill to amend the Gold (Control) Act, 1968.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Gold (Control) Act, 1968."

The motion was adopted.

SHRI B. K. DASCHOWDHURY: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL* (Amendment of articles 32 and 226)

SHRI TENNETI VISWANATHAM (Visakhapatnam): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI TENNETI VISWANATHAM: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL* (Amendment of Eighth Schedule)

भी भोगेन्द्र भा (जयनगर): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India." The motion was adopted.

श्री भोगेनद्र भाः मैं विधेयक को पेश करता है।

CONSTITUTION (AMENDMENT) BILL* (Amendment of article 240 and First Schedule)

SHRI B. K. DASCHOWDHURY (Cooch-Behar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted,

SHRI B. K. DASCHOWDHURY: I introduce the Bill.

FOOD CORPORATIONS (AMEND-MENT) BILL*

(Substitution of section 34)

SHRI C. C. DESAI (Sabarkantha): I beg to move for leave to introduce a Bill further to amend the Food Corporations Act, 1964.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Food Corporations Act 1964."

The motion was adopted.

SHRI C. C. DESAI: I introduce the Bill.

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